(c) if so, the details thereof?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) Government of Orissa have submitted proposals for 8 districts out of total of 30 districts, of which 'in principle approval' has been given for Angul and Nayagarh District at a cost of Rs. 217.42 crore in May, 2006.

(b) and (c) Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) aims at electrification of all villages in the country by 2009 including Orissa.

As per 2001 census, no. of inhabited villages are 47529. As on 31.3.2004, 37663 villages were reported electrified, with the balance un-electrified villages being 9866. Action Plan for number of villages to be electrified is as under:

Y	<i>Y</i> ear	Target	Achievement
2	2005-06	1500	1574
2	2006-07	1566	
2	2007-08	3400	
2	2008-09	3400	

## Kendriya Vidyalayas in the Country

- \*11. SHRI ABU ASIM AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is a proposal under active consideration of the Union Government to set up new Kendriya Vidyalayas in the country;
  - (b) if so, the number thereof State-wise, particularly, in Uttar Pradesh, and
  - (c) the details of such schools set up during the last two years?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Govt, of India has decided to establish 50 new Kendriya Vidyalayas in the country during 2006-2007.
- (b) The State-wise break-up of number of Kendriya Vidyalayas to be established has not yet been finalized.

(c) Details of 34 Kedriya Vidyalayas sanctioned for opening during the years 2004-05 and 2005-06 are enclosed as statement.

Statement
List indicating the names of Kendriya Vidyalayas opened during 2004-05
and 2005-06

Year		Location	State
2004-05	1.	Gulmarg (Tanmarg)	J&K
	2.	Augustmuni, Rudraprayag	Uttaranchal
	3.	Sourkhand, Tehri	-do-
	4.	Gopeswar, Chamoli	-do-
	5.	ITBP Mirthi, Pithoragarh	-do-
	6.	Lohaghat, Champawat	-do-
	7.	Karauli	Rajasthan
	8.	Edackattuvayal	Kerala
	9.	Madurai No. 2	Tamilnadu
	10.	Rewa No. 2	MP.
	11.	Sagar No. 3	-do-
	12.	Shajapur	-do
	13.	Kannauj	U.P.
	14.	Moradabad No. 2	-do-
	15.	Chandpur, Bijnore	<do></do>
	16.	Indira Point, Campbell Bay	A&N Island
	17.	Miaon	Arunachal
	18.	Nawada	Bihar
	19.	Chhapra	-do
	20.	Gopal Ganj	-do-
	21.	Khonsa	Arunachal
	22.	Bhurkunda	Jharkhand
	23.	Darbhanga	Bihar

## RAJYA SABHA

Year	Location	State
	24. Barauni	Bihar
	25. Raxaul, East Champaran	Bihar
	26. Madhepura	Bihar
	27. Purnia	Bihar
	28. Banka	Bihar
	29. Patna No. 3	Bihar
	30. Aran	Bihar
	31. Siwan	Bihar
	32. Tehran	Iran
2005-06	33. Mungaoli	Madhya Pradesh
	34. Naval Base, Karwar	Karnataka

Note: All the above schools are in the Civil Sector, except SI. No. 34, at Karwar, which is in the Defence Sector.

## Legislation on OBC reservation

\*12 SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to State:

- (a) whether the Government propose to enact any legislation or a constitutional amendment on OBC reservations in higher education;
- (b) if so, whether a draft legislation is ready; and
- (c) if so, the essential features of the legislation and by when the legislation likely to be introduced in Parliament?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The Constitution (93rd Amendment) Act, 2005 which has already come in to force w.e.f. the 20th January, 2006 enables appropriate laws to be made for the advancement of the weaker sections in matters of admission to all education institutions, except minority